

Constitution of Benches during Summer Vacation, 2013 **at Allahabad.**

(1) Week commencing from 03.06.2013.

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| 1 | Hon. Arun Tandon, J,
Hon. Manoj Kumar Gupta, J. | All Division Bench Urgent Civil Matters. |
| 2 | Hon. Vikram Nath, J.
Hon. Bachchoo Lal, J. | All Division Bench Criminal Matters. |
| 3 | Hon. Ran Vijai Singh, J. | All Urgent Service Matters cognizable by Single Judge. |
| 4 | Hon. A.K. Tripathi, J. | All Matters U/Ss 482 & 483 Cr.P.C.. |
| 5 | Hon. Y.C. Gupta, J. | All Criminal Matters (except Bails, Matters U/Ss 482 & 483 Cr.P.C. and Criminal Revisions) cognizable by Single Judge. |
| 6 | Hon. Dinesh Gupta, J. | All Criminal Revisions Matters. |
| 7 | Hon. Surendra Kumar, J. | All Minor Bail Applications |
| 8 | Hon. Manoj Misra, J. | All Urgent Civil Matters (except Service Matters) cognizable by Single Judge. |
| 9 | Hon. Virendra Vikram Singh, J. | All Major Bail Applications. |

(2) Week commencing from 10.06.2013

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| 1 | Hon. Arun Tandon, J.
Hon. Vipin Sinha, J. | All Division Bench Criminal Matters and Urgent Civil Matters. |
| 2 | Hon. Dinesh Gupta, J. | All Bail Applications. |
| 3 | Hon. Anil Kumar Sharma, J. | All Criminal Matters (except Bail Matters). |
| 4 | Hon. Manoj Kumar Gupta, J. | All Urgent Civil Matters cognizable by Single Judge |

(3) Week commencing from 17.06.2013.

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| 1 | Hon. Sudhir Agarwal, J.
Hon. Sunita Agarwal, J. | All Division Bench Criminal Matters and Urgent Civil Matters. |
| 2 | Hon. P.K.S. Baghel, J. | All Urgent Civil Matters cognizable by Single Judge |

- 3 Hon. Ramesh Sinha, J. All Criminal Matters (except Bail Matters).
4 Hon. B.K. Srivastava-II, J. All Bail Applications.

(4) Week commencing from 24.06.2013.

- 1 Hon. S.K. Singh, J.
Hon. B. Amit Sthalekar, J. All Division Bench Urgent Service Writs.
2 Hon. Sunil Ambwani, J.
Hon. S.P. Kesarwani, J. All Division Bench Urgent Civil Matters (except Service Writs).
3 Hon. Rakesh Tiwari, J.
Hon. K.N. Bajpayee, J. All Division Bench Criminal Matters.
4 Hon. Dilip Gupta, J. All Urgent Service Matters cognizable by Single Judge.
5 Hon. Sudhir Agarwal, J. All Matters U/Ss 482 & 483 Cr.P.C..
6 Hon. Kalimullah Khan, J. All Criminal Matters (except Bails, Matters U/Ss 482 & 483 Cr.P.C. and Criminal Revisions) cognizable by Single Judge.
7 Hon. P.K.S. Baghel, J. All Urgent Civil Matters (except Service Matters) cognizable by Single Judge.
8 Hon. Pankaj Naqvi, J. All Criminal Revisions Matters.
9 Hon. A.N. Mittal, J. All Major Bail Applications.
10 Hon. Het Singh Yadav, J. All Minor Bail Applications

Senior Vacation Judge at Allahabad

1. Hon'ble Mr. Justice Arun Tandon : weeks commencing from **03.06.2013 & 10.06.2013.**
2. Hon'ble Mr. Justice Sudhir Agarwal : week commencing from **17.06.2013.**
3. Hon'ble Mr. Justice S.K. Singh : week commencing from **24.06.2013.**

CHIEF JUSTICE
08.05.2013